

National Company Law Tribunal

Allahabad Bench

CP NO. 94/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Hotel Longdale Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	J. P. Singh	Advocate	Resp. no 1	[Signature]
<u>2.0.</u>				

CP No. 94/ND/2013

Advocate, Shri J.P. Singh for the respondent. He informs that matter is still pending before the Hon'ble High Court of Allahabad against the impugned order passed by Company Law Board under section 10(f) of the Companies Act.

In view of this, matter be listed for reporting the status or final outcome of the pending appeal before the Hon'ble High Court.

Matter be listed on 30<sup>th</sup> November, 2017.

Date: 24/10/2017

Typed by  
P.K.Jyoti

[Signature]  
H.P. Chaturvedi, Member(Judicial)